

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.113 – IA 526 of 2021
ITEM No.114 – IA 245 of 2021
ITEM No.115 – IA 491 of 2021
ITEM No.116 – IA 395 of 2021
ITEM No.117 – IA 730 of 2022
ITEM No.118 – IA 1049 of 2022
In
CP(IB) 420 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India
V/s
Eskay K 'N' IT (India) Ltd

.....Applicant

.....Respondent

Order delivered on ..18/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Atul Sharma, Adv.
For the Respondent : Mr. Yuvraj Thakore.
Mr. Rigved Kaleka, Adv.
Mr. Harmish Shah, Adv.

ORDER

Parties are directed to complete the pleadings.

List for hearing on 13.06.2023.

Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**